

Sl.No.12

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/5/131/AMR/2022		131	Subhodaya Chemicals Private Limited

**ORDER**

**Present:** None appears for the Petitioner.

Mr. Vara Prasad, ROC, A.P. present on behalf of the RD.

At the request of the RoC, AP, for filing objections, list the matter on 28.06.2024.

sdf

**SANJAY PURI  
MEMBER (TECHNICAL)**

sdf

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**